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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


**TP No. 11/113/NCLT/AHM/2016 (New)
C.P. No. 2/113/CLB/MB/2011(Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: Reachwell KSM Properties Pvt. Ltd
V/s.
Choksi Tubes Company Ltd. & Ors.

Section of the Companies Act: Section 113 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr Ashish DOSW	PCS	Resp. 283	
2.				

ORDER

None present for Petitioner. Learned PCS Mr. Ashish Doshi present for Respondents no. 2 and 3. None present for other Respondents.

On perusal of record it is found that the petitioner is not appearing from last four dates of hearing.

Hence, the petition is dismissed for non-prosecution.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 28th day of February , 2018.